

		operationalised				
1	2	3	4	5	6	
10.	Jammu and Kashmir				19	
11.	Karnataka				48	
12.	Kerala				325	
13.	Madhya Pradesh				24	
14.	Maharashtra				38	
15.	Manipur				4	
16.	Meghalaya				1	
17.	Mizoram				4	
18.	Puducherry				6	
19.	Punjab				95	
20.	Rajasthan				5	
21.	Tamil Nadu				85	
22.	Telangana				3	
23.	Uttar Pradesh				12	
24.	Uttarakhand				4	
25.	West Bengal				6	
TOTAL CLAIM					813	

Scholarship for minority students in Rajasthan

†1440. SHRI ASHK ALI TAK: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the total number of students belonging to minority communities in Rajasthan given scholarships during 2012-13; and

† Original notice of the question was received in Hindi.

(b) the details of scholarships given for pre-matric, post-matric and higher education?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) 2,25,571 students belonging to the minority communities in the State of Rajasthan have been awarded scholarships during 2012-13.

(b) The detail of scholarships are given in the Statement.

Statement

Community-wise details of scholarships awarded under various Scholarship Schemes for students belonging to the notified minority communities in Rajasthan during the year 2012-13

Sl.No.	Scholarship Scheme	Muslim	Christian	Sikh	Buddhist	Total	Fund Released (₹ in Crore)
1.	Pre-matric Scholarship	174141	285	25428	31	199885	22.56
2.	Post-matric Scholarship	19062	144	3949	12	23167	15.35
3.	Merit-cum-means based Scholarship	2150	30	336	3	2519	6.73
TOTAL		195353	459	29713	46	225571	44.64

No Scholarship was availed by the student belonging to Parsi Community during the period.

MR. CHAIRMAN: Question Hour is over.

STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION

THE MINISTER OF FINANCE; THE MINISTER OF CORPORATE AFFAIRS; AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): Sir, I beg to make a statement correcting the answer to Starred Question No. 296 given in the Rajya Sabha on the 16th December, 2014, regarding "Cheating of SBI customers by unscrupulous elements."

MR. CHAIRMAN: The House is adjourned till 2.00 p.m.

The House then adjourned at one minute past one of the clock.